

English versions) published in Gazette of India dated the 23rd April, 1984 making certain amendments to the Second Schedule to the Drugs and Cosmetics Act, 1940, issued under sections 8 and 16 of the said Act.

- (2) A copy of Notification No. G. S. R. 48(E) (Hindi and English versions) published in Gazette of India dated the 31st January, 1984 making certain amendment to Notification No. G.S.R. 577 (E) dated the 23rd July, 1983, issued under section 10A of the Drugs and Cosmetics Act, 1940.
- (3) A copy of Notification No. G.S.R. 49 (E) (Hindi and English versions) published in Gazette of India dated the 31st January, 1984 making certain amendment to Notification No. G.S.R. 578 (E) dated the 23rd July, 1983, issued under section 26A of the Drugs and Cosmetics Act, 1940.
- (4) A copy each of the following Notifications (Hindi and English versions) under section 38 of the Drugs and Cosmetics Act, 1940.
- (i) The Drugs and Cosmetics (First Amendment) Rules, 1984 published in Notification No. G.S.R. 318 (E) in Gazette of India dated the 1st May, 1984.
- (ii) The Drugs and Cosmetics (Third Amendment) Rules, 1984 published in Notification No. G.S.R. 460 (E) in Gazette of India dated the 20th June, 1984.

[Placed in Library. See No. LT—8587/84].

COMMITTEE ON PETITIONS

Nineteenth Report

SHRI K.P. TEWARI (Allahabad) : Sir, I beg to present the Nineteenth Report (Hindi and English versions) of the Committee on Petitions.

(Interruptions)

MR. SPEAKER : There is a constitutional authority. They will take care of it. I cannot differentiate between States. I cannot touch any State.

(Interruptions)

PROF. K.K. TEWARY (Buxar) : We want the Home Minister to make a statement on it.

(Interruptions)

MR. SPEAKER : Not allowed.

According to the constitution, the constitutional authority is in vogue there.

जो भी है, मेरा काम स्टेट गवर्नमेंट्स में उनको बनाने में या बिगाड़ने में नहीं है। . . .

(Interruptions)

MR. SPEAKER : I have got nothing to do with it.

(Interruptions)

12.09 hrs.

(At this stage, some Hon. Members left the House)

अध्यक्ष महोदय : मेरे ऊपर इसका कोई असर नहीं है।

(Interruptions)